

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 421
IB/1700/ND/2018

IN THE MATTER OF:

A.B Stainless Steel	...	Applicant
Versus		
M/s International Coil Ltd	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 18.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr. Gautam Singhal, Mr. Rajat Chaudhary,
Ms. Aastha Vishnoi, Advs.

For the RP : Mr. Gautam Singhal, Mr. Rajat Chaudhary,
Ms. Aastha Vishnoi, Advs.

For Executive Director : Mr. Alakh Alok Srivastava,
Adv. SP Singh Chawla & Adv. Kunal Surhatia - Advocates for the applicant
in IA/5859/ND/2021
Adv. Bhumiika Sharma 4/18/2024 5:00 PM • Item 421: Adv. Anuj P.
Agarwala for Respondent No. 5 (Kotak Mahindra Bank) in IA 4244/2020
Mr. T. Sundar Ramanathan, Mr. Vivek Pandey and Ms. Aastha Sardana for R14
and R15 in IA 979/2021
Mr. S K Tanwar in IA no. 1230/21
Ms. Jabeen Khanam counsel for Respondent No. 5 in IA 4733/2021
Mr. Rajesh Kumar Gautam, Adv. Mr. Anant Gautam, Adv. Ms. Amani Achumi, Adv.
Mr. Dinesh Sharma, Advs.
Mr. Samama Suhail & Mohd Shahid Counsel for R-25 and LRs of R-35 in
IA/979/2021
IA/4733/ND/2021, for Respondent : Adv Nishit Agrawal, Adv Kanishka Mittal, Adv
Vanya Agrawal

Mr. S K Tanwar for PNB in IA no. 1230/21

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
13.05.2024.

Sd/-
Court Officer